

**NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/01/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER	:	
PETITION NUMBER	:	TCP/44/2016
NAME OF THE PETITIONER(S)	:	C. Ramachandran
NAME OF THE RESPONDENT(S)	:	Sreenivasa Balaji Papers Private Limited & 8 others
UNDER SECTION	:	397, 398, 402, 237 & 111

S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM		

1. Mr. R. Shankarnarayanan
Dr. R. S. Ravichandran
Mrs. S. Manjula Devi, ADV

For Petitioner

[Signature]

2. M. R. MADURAI KANNAN
SREENIVASA BALAJI PAPERS
DIRECTOR

For Respondent
1-9.

M. R. Madurai Kannan

ORDER

Shri R Shankarnarayanan, counsel for petitioner present. Counsel representing R1 to R9 absent. Shri M R Madurai Kannan, R7 present in person and stated that his counsel is engaged in High Court and is unable to appear before this Bench today and sought time. Time extended at request for final hearing. Put up on 03.02.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)